# HIGH COURT OF MANIPUR AT IMPHAL

# NOTIFICATION

Dated the 18<sup>th</sup> February, 2025

There will be a reference on the sudden demise of Heikham Premkrishna Singh, Advocate, on 19<sup>th</sup> February, 2025 at 11:30 a.m. for 45 minutes in Court Room No.1. Court will resume thereafter.

#### **BEFORE**

HON'BLE THE CHIEF JUSTICE D. KRISHNAKUMAR

HON'BLE MR. JUSTICE A. BIMOL SINGH

HON'BLE MR. JUSTICE A. GUNESHWAR SHARMA

#### AND

#### HON'BLE MRS. JUSTICE GOLMEI GAIPHULSHILLU KABUI

#### **Reference by:**

- 1. Mr. H. Tarunkumar Singh, Vice President, High Court Bar Association of Manipur.
- 2. Mr. Hijam Debendra, Deputy Advocate General, Manipur.
- 3. Mr. S. Brajabihari Singh, Chairman, Bar Council of Manipur.
- 4. Mr. S. Vijayanand Sharma, Senior Panel Counsel for Government of India.

#### **Replied by:**

#### HON'BLE THE CHIEF JUSTICE

(THERE WILL BE 2 MINUTES SILENCE)

(KH. AJIT/SINGH) REGISTRAR (JUDL.)

## Copy to :-

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Advocate General, Govt. of Manipur.
- 6. The Chairman, Bar Council of Manipur.
- 7. The Registrar General, High Court Manipur.
- 8. The Registrar (Admin./Vigilance), High Court of Manipur.
- 9. The Govt. Advocates, Govt. of Manipur.
- 10. The Deputy Solicitor General of India.
- 11. The President, High Court Bar Association of Manipur.
- 12. The President, AMBA, Manipur.
- 13. All the Jt. Registrars, High Court of Manipur.
- 14. All the Deputy Registrars/Language Officer/Special Officers, High Court of Manipur.
- 15. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur.
- 16. All the Concerned Persons.

17. The System Analyst, High Court of Manipur.

- for uploading the same to the official website
- 18. All the Private Secretaries, High Court of Manipur.
- 19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 20. The Court Masters, High Court of Manipur.
- 21. Guard File/Order Book.
- 22. Notice Board/Concerned file.

Kh. A

### (KH. AJIT SINGH) REGISTRAR (JUDL.)